

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1080

ANSWERED ON:28.11.2014

CYBER SECURITY

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Will the Minister of DEFENCE be pleased to state:

- (a) whether the incidents of cyber attacks in Defence sector have increased over the years;
- (b) if so, the details thereof along with the estimated loss / damaged caused as result thereof;
- (c) whether the Government has enacted a national policy framework on cyber security to protect confidential information pertaining to Defence sector from cyber attack;
- (d) if so, the details thereof including the salient features and aims of the policy; and
- (e) whether the Government proposes to join the European Convention on Cyber Crime as observer and if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): The overall threat to cyberspace has increased on the internet. As such, Cyber attacks are largely faced by internet connected Personal Computers (PCs) and these relate to unauthorized data access, denial of service, compromise of login credentials etc.

Important and confidential information pertaining to Defence Services is air gapped and is on secure networks. There has been no reported case of cyber attacks on air gapped networks of Defence Forces.

(c) & (d): National Cyber Security Policy document has been promulgated by Government of India. Further, Government has approved Framework for Enhancing Cyber Security of Indian Cyberspace. The above Framework includes establishment of Cyber Operation Centres by Defence Services. Accordingly, Defence Services have set up interim Cyber Operation Centres (CoCs).

(e) India is not a party to the European Convention on Cyber Crime as the Convention in its present form does not address our concerns.